

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-1627(PB)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd.
v.
Victory Infratech Pvt. Ltd.

..... Petitioners/Applicant
..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 19.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Sharad Tyagi, Ms. Yukti Makan and
Advocate K. Gayatri on behalf of LICHFL
Mr. Ahsan Ahmed for RP with RP Mr
Aishwarya Mohan Gahrana

ORDER

IA-1484/2021 & 719/2021

List on 16.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

19.07.2021
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